

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.13/ 2017	-	Hearing	241(1)	Mr. I.G. Kashinath & Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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→ <sup>for</sup> <sup>(initials)</sup> Gowthamulu C. Ullal for petitioner  
Advocate

→ S.S. Subbing  
SHUBMANU SETUR, CRESTLAW PARTNERS  
ADVOCATE FOR THE RESPONDENTS

Junior counsel for petitioner is present. M/s. Crest Law Partners have filed vakalat for R-1,3,4 and 5. Counsel for respondent further filed a memo along with death certificate of R-2. Counsel for respondent furnished the names of legal heirs of R-2. Counsel for respondents further one application questioning the maintainability of this petition. He is directed to file the said application in the Registry along with necessary copies. Registry is directed to check and put up.

List it on 16.08.2017.

  
MEMBER (J)

  
MEMBER (T)